

(3)

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	J. BALAKUMAR	PCS - R5	J. Balakumar
	T.V.P. Sai Vihari	Counsel for Petitioner	Sai Vihari

ORDER

Mr.T.V.P. Sai Vihari Counsel for Petitioner present. Mr.J.Balakumar PCS for R5 present. Counsel for both the sides prayed for time for making submissions in CA 16/2017. At request, time is enlarged. Put up on 01.09.2017 at 10.30 A.M.

Sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)